

Schedule II
Form B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KHETAN APPAREL PRIVATE LIMITED

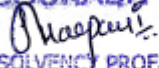
S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	KHETAN APPAREL PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	8 th December, 2011
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Jaipur
4.	Corporate identity number / limited Liability Identification Number of corporate debtor	U18101RJ2011PTC049256
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: Plot No 63, Subhash Colony, Shastri Nagar, Jaipur-302016. Principal office: C-64, Block C, Okhla Phase -I, South Delhi-110020.
6.	Date of closure of Insolvency Resolution Process	01.03.2021
7.	Liquidation commencement date of Corporate Debtor	02.03.2021 (Certified true copy of order received on 10.03.2021)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Name: Sourabh Malpani IBBI Registration No.: IBBI/IPA-001/IP-P01265/2018-19/12047
9.	Address & e-mail of the liquidator, as registered with the Board	Address: Guru Kripa Plot No. 93, Neelkanth Colony, Queens Road, Jaipur – 302021 Email: malpanijpr@gmail.com
10.	Address & e-mail to be used for correspondence with the liquidator	Address: Guru Kripa Plot No. 93, Neelkanth Colony, Queens Road, Jaipur – 302021 Email: liquidation.kapl@gmail.com
11.	Last date for submission of claims	09.04.2021

Notice is hereby given that the Hon'ble National Company Law Tribunal, Jaipur Bench has ordered the commencement of liquidation of the **Khetan Apparel Private Limited** on 02.03.2021.

The stakeholders of **Khetan Apparel Private Limited** are hereby called upon to submit their claims with proof on or before 09.04.2021, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For SOURABH MALPANI

INSOLVENCY PROFESSIONAL
IP Reg. No. IBBI/IPA-001/IP-P01265/2018-19/12047

Place: JAIPUR
Date: 12.03.2021

Sourabh Malpani
Liquidator
Registration No.: IBBI/IPA-001/IP-P01265/2018-19/12047